

reasonable and just basis. There shall be no profiling of the child based on parental educational qualifications. The policy should be placed by the school in the public domain, given wide publicity and explicitly stated in the school prospectus. There shall be no testing and interviews for any child/parent falling within or outside the categories, and selection would be on a random basis.

It is the duty of the appropriate Government and local authority to ensure compliance of these guidelines by the schools.

#### **Introduction of new trains for Kerala**

1963. PROF. P.J. KURIEN: Will the Minister of RAILWAYS be pleased to state:

- (a) the number of new trains announced for Kerala in the last two budgets and pending introduction;
- (b) the reasons for such long delay since announcement; and
- (c) the time by which Railways propose to introduce all trains already announced?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSIKH SOLANKI): (a) to (c) Indian Railways do not introduce new trains on State-wise basis as railway network runs across State boundaries. Ten new trains announced in Railway budget 2010-11 are yet to be introduced owing to various constraints like non-completion of gauge conversion works as also non-receipt of necessary clearance from the Commissioner of Railway Safety (in case of newly opened and gauge converted sections) etc. Removal of these constraints is a continuous process. Out of 131 new trains announced in Railway Budget 2011-12, 68 new trains have been introduced. New train services announced in Railway Budget are generally introduced during the same year.

#### **Second terminal at Kollam station in Kerala**

1964. SHRI K. N. BALAGOPAL: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways have noted demand for a second terminal for entrance and tickets at Kollam Station in Kerala;
- (b) if so, the steps taken in this regard; and